

(d) During the raid conducted in 1984 by the Vigilance Wing of Indian Oil Corporation in collaboration with the Delhi Police, five delivery-boys were caught red handed while transferring LPG from filled to empty cylinders.

(e) While the distributors are under instructions to weigh the cylinders before despatch to consumers, the oil industry is stepping up use of aluminium/PVC pilfer-proof seals on the cylinders.

Cost of BHEL equipments

1373. SHRI GURUDAS DAS GUPTA:

SHRI DEBENDRA NATH

BARMAN:

SHRI NARAYAN KAR;

Will the Minister of ENERGY be pleased to state:

(a) whether Government have taken up the question of cost of BHEL equipment with the Department concerned and also the question of delay in supply thereof by BHEL;

"(b) if so, what are the details in this regard;

(c) whether Government have plans to import such equipments at cheaper cost than from the BHEL;

(d) if so, what are the details of the orders placed with foreign suppliers of power sets during the last three years, year-wise; and

(e) whether Government have assessed the adverse effects on BHEL due to imports of power equipment?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHATGI): (a) to (c) The information is being collected and will be laid on the Table of the House.

Thermal power plant at Cuddalore

1374. SHRI M. PALANIYANDI: Will the Minister of ENERGY be pleased to state:

(a) whether there is any proposal to set up three thermal power plants of 210 MW each at Cuddalore, Tamil Nadu; and

(b) whether the Chairman of Tamil Nadu Electricity Board has asked the Central Electricity Authority for supplying quality coal to these plants?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHATGI): (a) and (b) The Tamil Nadu Electricity Board (TNEB) have proposed to set up a Thermal Power Station, with 3 units of 210 MW each in the first stage, at Cuddalore in the South Arcot District in Tamil Nadu,

A reference for arranging coal linkage for the proposed station has been received in the Central Electricity Authority from the TNEB.

Wind-Mill Technology

1375. SHRI M. PALANIYANDI: Will the Minister of ENERGY be pleased to state:

(a) whether any new technology has been developed for wind mills in the country as envisaged in the Seventh Plan proposals; and

(b) whether the latest technology developed in Federal Germany is likely to be adopted in India?

THE MINISTER OF ENERGY (SHRI VASANT SATHE): (a) Research, development and demonstration activities are being undertaken on various aspects of wind energy utilisation during the Seventh Plan. Water pumping windmills have been developed and are being deployed throughout the country. Small wind power generators have also been developed. In addition, five wind farms have been established from which 45 lakh units of electricity has already been generated.

(b) Specific cases involving induction/ adoption of technology developed abroad are considered on merits, keeping in view our national priorities and requirements.

Power generation plant in Delhi

1376. SHRI HARVENDRA SINGH HANSPAL: Will the Minister of ENERGY be pleased to state:

(a) whether Government propose to set up power generation plant at Delhi in collaboration with the Danish Government to convert the municipal garbage into power;

(b) if so, what are the details in this regard;

(c) by when the proposed power generation plant is likely to be set up; and

(d) to what extent the municipal garbage will be put into use?

THE MINISTER OF ENERGY (SHRI VASANT SATHE): (a) to (d) Yes, Sir. A Municipal Solid Waste (MSW) treatment plant for 300 tonnes per day of MSW has just been completed at Timarpur, Delhi. The plant will dispose off the MSW through incineration and the heat liberated will be used to generate 3.75 MW electricity through a steam turbo alternator. The specialised equipment for this Refuse Incineration-cum-Power Generation Plant has been obtained from Denmark under a Danish soft loan. The trials have commenced and the plant is expected to be commissioned in April, 1987.

Bulk drugs manufactured by Public Sector Drug Units

1377. SHRI SURESH PACHOURI: Will the Minister of INDUSTRY be pleased to state:

(a) whether some bulk drugs have been reserved for manufacture by the Public sector;

(b) if so, what are the details in regard thereto;

(c) whether a committee, has been set up to draw up a list of essential drugs which will be subject to price control and fall in Category-II of the new drug policy; and

(d) if so, the composition of the committee and its terms of reference?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI R. K. IACHANDRA SINGH): (a) Yes, Sir.

(b) The details are indicated in the attached Statement-I (See below)

(c) Yes, Sir.

(d) The relevant details are indicated in the attached Statement-II (See below)

Statement-I

List of bulk drugs reserved for Public Sector

- (1) Streptomycin
- (2) Tetracycline
- (3) Oxytetracycline
- (4) Gentamycin
- (5) Sulphaguanidine
- (6) Sulphadimidine
- (7) Sulphamethoxy—pyridazine
- (8) Sulphadimethoxine
- (9) Vitamin B1
- (10) Vitamin B2
- (11) Folic Acid
- (12) Quinine
- (13) Analgin
- (14) Phenobarbitone
- (15) Morphine

N.B. Bulk drugs would include salts, esters and derivatives, if any.